

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 24.11.2021 (WEDNESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02.30 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)**

## **Part Heard**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App (AT)(CH)(Ins) No. 164/2021	Dr. Periasamy Palani Gounder V Radhakrishnan Dharmarajan (RP) of Appu Hotels Ltd & anr <b>WITH</b>	K. Surendar Chenthoori Pugazendhi	T. Ravichandran Caveator for R1 Anant Merathia -R2
<b>2.</b>	Comp App (AT)(CH)(Ins) No. 176/2021	Dharani Finance Limited V Radhakrishnan Dharmarajan & anr <b>WITH</b>	R. Udhayakumar	Elavarasi -R1 Anant Merathia -R2
<b>3.</b>	Comp App (AT)(CH)(Ins) No. 218/2021	Dr. V Janakiraman V Mr. Radhakrishnan Dharmarajan (RP) & Anr <b>WITH</b>	Avinash Krishnan Ravi	T. Ravichandran-R1 Devashish Bharuka-R2
<b>4.</b>	Comp App (AT)(CH)(Ins) No. 219/2021	Dr. Periasamy Palani Gounder V Mr. Radhakrishnan Dharmarajan (RP) & Anr	K Surendar	T. Ravichandran-R1 Devashish Bharuka-R2

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**By the order of Hon'ble Member (J)**

**(Chennai Bench)**